In the financial year 2009-10, there was shortfall in production of 3.74 Million Tonne due to the following reasons:

- (i) Law and order problem in BCCL, CCL & MCL
- (ii) Number of projects got delayed on account of delay in forestry clearances.

In the financial year 2010-11, there was shortfall in production of 29.18 Million Tonne due to the following reasons:

- Non consideration of proposals of Environmental Clearance due to embargo of CEPI in some of the coalfields
- (ii) Delay in Forestry clearances
- (iii) Law & order problem in Jharkhand & Orissa
- (iv) Excessive Rainfall in WCL & NEC areas
- (v) Delay in possession of acquired land
- (vi) R&R Problems
- (vii) Delay in finalization of 4 OB removal contracts due to legal problem at NCL.
 - (c) No Sir.
 - (d) Does not arise in view of answer given in part (c) of the question.

Discrimination in allocation of coal blocks

2020. SHRI BAISHNAB PARIDA: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that coal blocks and linkages in the State are required for a number of power projects that are coming up in Odisha;
- (b) whether it is also a fact that power developers coming in the State are being discriminated in the allocation of coal blocks or coal linkages; and
- (c) if so, the details of coal blocks allocated to different companies within the mineral rich States like Jharkhand, Chhattisgarh, West Bengal and Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The State Governments including Odisha, from time to time, request for allocation of

coal blocks and linkages of coal. A total of 54 applications for 67,704 MW capacity have been received/are pending for the grant of coal linkages/Letter of Assurance (LoA) for the power plants proposed to be set up in the State of Odisha.

- (b) No, Sir.
- (c) The details of coal blocks allocated endues wise within the States of Jharkhand, Chhattisgarh, West Bengal and Odisha are given as under:

| State | Power | Tariff based | Steel Sector | Commercial | Coal to |
|-------------|--------|--------------|--------------|------------|---------|
| | Sector | competitive | | Mining | Liquid |
| | | bidding | | Sector | (CT) |
| | | | | | Sector |
| Chattisgarh | 15 | 2 | 14 | 8 | - |
| Jharkhand | 18 | 2 | 21 | °10 | 핕 |
| Orissa | 17 | 4 | 8 | 2 | 2 |
| West Bengal | 10 | - | 4 | 6 | = |
| Total | 60 | 8 | 47 | 26 | 2 |

Agreement between India and Turkey in coal sector

2021. SHRI NAND KUMAR SAI: Will the Minister of COAL be pleased to state:

- (a) whether India and Turkey have agreed for cooperation in coal sector;
- (b) whether India has offered technical cooperation to develop coal and lignite deposits and coal washeries in Turkey;
 - (c) if so, the details in this regard;
- (d) whether any agreement for development of coal sector was signed during the recent visit to Istanbul, Turkey; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Yes, Sir. India has offered technical co-operation for (i) developing coal and lignite deposits in Turkey (ii) coal beneficiation (iii) capacity creation and (iv) skill development of miners.